

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**
RAJYA SABHA

**UNSTARRED QUESTION NO. 2917.
TO BE ANSWERED ON FRIDAY, THE 20TH DECEMBER, 2024.**

**NATIONAL INDUSTRIAL CORRIDOR DEVELOPMENT PROGRAMME IN
SOUTHERN STATES**

2917. Shri Sandosh Kumar P:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the projects that have been sanctioned under the National Industrial Corridor Development Programme (NICDP) in Southern States during the last three years;
- (b) whether Government plan to sanction any project under the NICDP in Kerala;
- (c) if so, the details thereof; and
- (d) the current status of the Kochi Global City program to be sanctioned under the National Industrial Corridor Development Programme?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a): During the last three years Govt. of India has approved the below mentioned 4 projects in Southern States under the National Industrial Corridor Development Programme (NICDP):

- Integrated Manufacturing Cluster at Palakkad, Kerala
- Zaheerabad Industrial Area, Phase 1, Telangana
- Orvakal Industrial Area, Andhra Pradesh
- Kopparthy Industrial Area, Andhra Pradesh

(b) & (c): Govt. of India in August, 2024 has approved development of Integrated Manufacturing Cluster (IMC) at Palakkad under extension of Chennai Bengaluru Industrial Corridor (CBIC) admeasuring 1,710 acres of land in Palakkad district of Kerala under NICDIT framework for total project cost of Rs.3,805.98 crores.

(d): Kochi Global City program is not part of the projects under 11 Industrial corridors approved by Govt. of India under the National Industrial Corridor development Programme.
